## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM  $\,$ 

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP (IB)77/6/HDB/2016	
NAME OF THE COMPANY	Basai Steels & Power Limited(CD)	
NAME OF THE PETITIONER(S)	Bharat Steel Industries (OC)	
NAME OF THE RESPONDENT(S)	Basai Steels & Power Limited	
UNDER SECTION	Sec 6 of IBC	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Sionature
Mitich Randing	A-Ivocate grpetitim	nitish bandan y(agnai)um 9032416378.	
Counsel for Respondent(s):  Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

4. Resolution Pressionel - 9818368358 4. Peror Beson Steels & Power Limited (CD)

## Sl. No. 13

Date of hearing 17.11.2017
CP (IB)/77/6/HDB/2016
Basai Steels & Power Limited (CD)

## ORDER

Heard Shri. Nitio Bandary, learned counsel for the petitioner and Shri. Bhupesh, counsel for RP and Shri. Hemant Sharma, RP for the respondent company.

Post the Case on 13.12.2017

Member (Technical)

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Member (Judicial)

Srikanth